Annexure I Name of the corporate debtor: JBM Shelters Private Limited (In Liquidation to from commencement of liquidation: 12-09-2023; List of stakeholders as on: 31.05.2025 List of Secured financial creditors

SI.	Name of creditor			\(\text{\tint{\text{\text{\text{\tint{\text{\tint{\text{\text{\text{\text{\text{\tint{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tin}\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\ti}\xi}\\\ \text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tex{\tex														
No.	Name of Creation		claim received	Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Details of Security Interest		% share in total amount of claims admitted								
1	Magnum Finvest	11-10-2023	1,10,22,506	1,10,22,506	Loan	1,10,22,506	No	Refer Note Below	-	0.598%	-	-		-	Note 1			
2	LICHFL Trustee Private Limited	10-10-2023	1,75,18,18,220	1,75,08,20,000	Corporate Guarantee	1,75,08,20,000	YES	-	-	94.912%	-		-	-	Note 2			
N-4	Total		1,76,28,40,726	1,76,18,42,506		1,76,18,42,506			-	95.510%	-	-	-	-				

Note:

1. Pursuant to the direction of Horble NCLT in IA472/2024 in IBA/826/2020 directing the Liquidator to re verify the Classification of Claim of Magnum Finvest. After re-verification of the claim by the Liquidator based on the latest ruling of NCLAT in Company Appeal (AT)(CH)(Ins)277/2023 Canara Bank Vs Mr. S. Rajendran Liquidator of Cape Engineers Private Limited dated 07.03.2024, the Liquidator has re-classified the Magnum Finvest as Secured Creditor.

2. Claim of LICHFL which was earlier classified as unsecured now Classified as Secured pursuant to the Order of Horble NCLT dated 02.05.2025.